## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No.OA 853 of 1996

Date of order: 14.9.04

Present : Hon'ble Mr.D.C.Verma, Vice-Chairman

Hon'ble Mr.Sarweshwar Jha, Administrative Member

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UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr.S.R.Kar, counsel

ORDER

<u>D.C.Verma! VC</u>

None appears for the applicant in the second call. Earlier in the morning a junior counsel Mr.T.K.Biswas, appeared and informed the Court that the Sr.Counsel Mr.A.Chakraborty will be coming, but none has come. Mr.S.R.Kar, ld.counsel is present for the respondents.

- When the case was taken ;up on 11.2.04 it was informed that the applicant had died and an application for substitution is to be made. So the case was adjourned to 18.5.04. On 18.5.04 again time was taken to move a substitution application. No such application has been moved till date and none has appeared on behalf of the applicant to request for substitution the applicant had died sometimes prior to 11.2.04 and the statutory period for substitution has already expired.
- The OA therefore stands abated. No order as to costs.

VICE-CHAIRMAN

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